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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **TEST.CAS. 53/2012**

RAJNI KUKREJA

..... Petitioner

Through: **Mr. Rajat Aneja, Advocate.**

versus

STATE

..... Respondent

Through: **Counsel for the respondent
(appearance not given).**

CORAM:

HON'BLE MR. JUSTICE VALMIKI J. MEHTA

ORDER

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25.02.2016

1. Counsel for the parties state that settlement talks are going on.
2. List on 22nd July, 2016.

VALMIKI J. MEHTA, J

FEBRUARY 25, 2016

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